

No one in
C.D. sideNATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 317/KB/2017

115

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company		Sunil Beriwal-Vs-Satyalaxmi Tradelink Pvt Ltd.		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 RITES GOEL
R. Singh & Associates
Advocate

operational
creditor

Rites Goel
14/2/18

O R D E R

Ld. Counsel appearing on behalf of the operational creditor has filed supplementary affidavit producing the copy of the track report showing that the notice issued to the corporate debtor has been served on them on 20/11/2017. Therefore, effective service of notice of admission on the corporate debtor is declared. However, nobody is present from the corporate debtor's side.

Ld. Counsel appearing on behalf of the operational creditor submits that talks of settlement is going on and prays for adjournment. Prayer is allowed.

List it on 20/03/2018.

Sd

(Jinan K.R.)
Member (J)